

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.05.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB) No.105/9/AMR/ 2019	Admitted	9 of IBC	Trishla Minerals Vs Segno Ceramics Pvt Ltd
	IA(IBC)/154/2024	U/s 60(5) of IBC, 2016	M/s Segno Ceramics Pvt Ltd Vs Assistant Commissioner of Customs and Central Bank Of India
	IA(IBC)/108/2022	60(5) of IBC	Madhavi Edible Bran Oils Private Limited. Vs. Immanesni Eswara Rao (IRP) and Narahari Prasad Narasimha Rao (suspended Director)
	IA(IBC)/94/2022	43 of IBC	Immaneni Eshwara Rao (IRP) Vs. Nara Hari Prasad Narasimha Rao & 4 others (in the matter of M/s Segno Ceramics Private Limited)

**ORDER**

**IA(IBC)/154/2024:**

**Present:** None appeared for both the parties.

Ld. Counsel for the Applicant shall issue notice to the Respondent by informing the next date of hearing and file a compliance memo well before the next date of hearing, list the matter on 05.07.2024.

**IA(IBC)/108/2022:**

**Present:** Mr. S. Ravi, Learned Sr. Counsel for the Applicant.

None appears for the Respondents.

For hearing, list the matter on 05.07.2024.

**IA(IBC)/94/2022:**

**Present:** Mr. S. Ravi, Learned Sr. Counsel for SRA

None appears for the Respondents.

For hearing, list the matter on 05.07.2024.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**